- (b) if so, to what extent; and
- (c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Government has given a call to left wing extremists to abjure violence and come for talks. Government is yet to received a response to the offer.

Maoist having link with foreign countries

†218. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Maoists have been found to be having links with foreign countries;
- (b) if so, the names of the countries; and
- (c) whether India has informed on their leaders participating in International Conference?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Intelligence inputs suggest that CPI (Maoist) maintain fraternal links with Communist Party of Nepal. Besides, they also have links with the Maoist/Communist parties of countries such as Bangladesh, Bhutan & Philippines.

(c) Some CPI (Maoist) leaders including Shri Kobab Ghandy had attended an International conference of CPN (Maoist) during 2006 in Nepal.

Assessment of number of freedom fighters

- 219. SHRI R.C. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any assessment or survey has been conducted to find out the number of freedom fighters in the country;
 - (b) if so, the details thereof, State-wise;
- (c) the number of freedom fighters/their eligible dependents sanctioned pensions as on February, 2010 in the country, Statewise;
- (d) whether it is a fact that there are still some freedom fighters left out and are not paid pension by Government in spite of their submitting applications in a prescribed forms; and
 - (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) No such survey of freedom fighters was conducted by the Government. However, applications were invited from time to time for grant of Swatantrata Sainik Samman Pension.

[†]Original notice of the question was received in Hindi.

(c) Since the inception of the Freedom Fighters Pension Scheme in 1972, pension has been sanctioned to about 1.71 lakh freedom fighters and their eligible dependents till 31.1.2010. State-wise details are given in Statement (See below). Data relating to the exact number of freedom fighters and their eligible dependents who are drawing pension as on data is not centrally maintained, since disbursement of pension has been decentralized through Banks/Treasuries.

(d) and (e) Receipt and disposal of claims is continuous process. Except for 673 cases relating to Hyderabad Liberation Movement, no other case complete in all respects and recommended by the State Government, is pending.

Statement

S.No.	Name of State/Union Territory	Number of freedom fighters/their eligible dependents who have been sanctioned pension (as on 31.01.2010)
1	2	ž
1.	Andhra Pradesh	14,682
2.	Arunachal Pradesh	0
3.	Assam	4,438
4.	Bihar	24,878
5.	Jharkhand	
6.	Goa	1,498
7.	Gujarat	3,598
8.	Haryana	1,688
9.	Himachal Pradesh	624
10.	Jammu and Kashmir	1,807
11.	Karnataka	10,090
12.	Kerala	3,303
13.	Madhya Pradesh	3,473
14.	Chhattisgarh	
15.	Maharashtra	17,907
16.	Manipur	62
17.	Meghalaya	86
18.	Mizoram	04
19.	Nagaland	03
20.	Orissa	4,190

1	2	3
21.	Punjab	7,020
22.	Rajasthan	812
23.	Sikkim	0
24.	Tamil Nadu	4,110
25.	Tripura	888
26.	Uttar Pradesh	17,993
27.	Uttarakhand	
28.	West Bengal	22,488
29.	Andaman & Nicobar Islands	03
30.	Chandigarh	91
31.	Dadra & Nagar Haveli	83
32.	Daman & Diu	33
33.	Lakshadweep	O
34.	NCT of Delhi	2,046
35.	Pondicherry	317
	Indian National Army (INA)	22,468
	Total	1,70,668

Progress of investigation into Mumbai attack

- 220. SHRIMATI T. RATNA BAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has made any progress on the investigation of 26/11 attacks;
- (b) if so, the details thereof; and
- (c) if not, by when the probe will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) As per available inputs the Maharashtra Police have completed the investigation into the 26/11 attacks and filed a charge-sheet in the matter in the appropriate Court where the trial proceedings have commenced.

Pending demand for creation of new States

- 221. SHRI SABIR ALI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of the demands for creation of new States pending for consideration and since when these are pending; and
 - (b) what steps are being taken in the matter?